

It has contributed to the reduction in the time and cost involved in the transportation of seed and farm crops. The harvesting and threshing operations have also become much easier.

Better-planned provision of public utilities, services and facilities like roads, irrigation channels, grazing lands, housing sites resulted from consolidation.

Social benefits, though not precisely quantifiable, in the shape of the development of harmonious relations in the village community through reduction of litigation and a general feeling of an integrated community life on account of the availability of common public facilities and better housing sites to landless labourers. Better planning of the village habitation, better communications facilitates such as chak and link roads, and better irrigation channels.

On the administrative side, the investigations revealed that where consolidation work had been completed, revenue administration had become easier on account of the preparation of up-to-date and accurate village maps and records, and they set in motion a continuous process for the almost automatic updating of land records. In consequence, the tedious and somewhat costly settlement operations have become simpler and cheaper.

This has also resulted in considerable reduction of normal work-load of the village level functionaries connected with preparation and maintenance of land records.

#### Increasing off-take of foodgrains

10798. SHRI B.V. DESAI: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether off-take of foodgrains from

the Central pool has risen sharply during the past three months ;

(b) if so, whether this has now risen from 12.82 lakh tonnes to 14.86 lakh tonnes since January this year ;

(c) whether the latest available data indicates that the rise in off-take was quite marked during 1982 and even more in January this year ;

(d) whether in view of the increasing off-take and growing demands of States, it would be extremely difficult to meet the foodgrain requirements ;

(e) the measures being taken by Government to meet this threat ; and

(f) whether southern States were supplied more wheat by the Centre during the months of March, April and plan for May, 1983 ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD) :

(a) to (e). Yes, Sir. The monthly offtake of foodgrains from Central pool which was 1289.4 thousand tonnes in January, 1983, rose to 1446.6 thousand tonnes in March, 1983. The offtake of foodgrains from the Central pool increased from 11,854.9 thousand tonnes in 1981 to 13,040.4 thousand tonnes in 1982.

The allocations from the Central Pool are only supplemental in nature and are not intended to meet the total consumption requirements of the entire population. All possible efforts are made to meet the requirements of the States to the maximum possible extent within the overall availability of stocks in the Central pool by regulating the releases of foodgrains judiciously.

(f) A statement showing allotments of wheat from Central pool to southern States from March to May, 1983 and during the corresponding period last year is attached.

## Statement

*Allotment of wheat to Southern States during March to May, 1982 and 1983*

(In '000 tonnes)

State	1983				1982			
	March	April	May	Total	March	April	May	Total
Andhra Pradesh	29.50	29.50	29.50	88.50	14.50	14.50	14.50	43.50
Karnataka	27.00	27.00	27.00	81.00	25.00	25.00	25.00	75.00
Kerala	24.00	29.00	34.00	87.00	8.00	8.00	8.00	24.00
Tamil Nadu	34.00	45.00	50.00	129.00	34.00	34.00	34.00	102.00
Pondicherry	0.27	0.27	0.27	0.81	0.27	0.27	0.27	0.81
Lakshadweep	—	0.04	—	0.04	—	—	—	—

**Fillip in export agriculture produce**

10799. SHRI B.V. DESAI: Will the Minister of AGRICULTURE be pleased to state :

(a) whether the President of the Federation of Indian Chamber of Commerce and Industry has suggested the involvement of the corporate sector in farming to give a fillip to exports of agriculture produce ;

(b) if so, whether he has suggested many measures in this regard ; and

(c) if so, whether Government have considered the suggestion and to what extent they have been approved ?

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH) : (a) Yes, Sir.

(b) Extracts from the Press Statement of the President, Federation of Indian Chambers of Commerce and Industry dated the 9th April, 1983 is given in the attached statement.

(c) No formal proposal has been received by the Ministry of Agriculture so far.

## Statement

“Agriculture development is vital not only

to improve the consumption standards of the people but also create a surplus for export. The latter is particularly important in respect of agricultural commodities like vegetables, fruits and flowers. The corporate sector would endeavour to undertake this activity if proper facilities are made available from government, particularly in respect of exemption from Land Ceiling Act for farms which cater exclusively to exports.”

**Piped water supply to Village/  
Towns in Orissa**

10800. SHRI CHINTAMANI PANIGRAHI: Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the number of villages/towns so far provided with piped water supply in Orissa ;

(b) the number of villages/towns in the State proposed to be provided with piped water supply in 1983-84 ; and

(c) the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) : (a) to (c). Drinking water supply is a State subject and schemes are formulated and implemented by the State Governments, from the provisions to be made in the State